

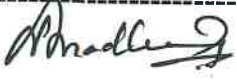

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04-03-2020 at 3.00 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1455/2019
NAME OF THE PETITIONER(S) : EASYACCESS FINANCIAL SERVICES LTD
NAME OF THE RESPONDENT(S) : SHRAVAN INFRAS PVT LTD
UNDER SECTION : 7 RULE 4 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. R. Pradhup	Counsel for Petitioner	
2.	M. RATHINAKUMAR	PCS for Respondent	

ORDER

At request of the Learned Counsel for the Petitioner as well as learned AR for the Respondent, post the matter on 23.03.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

SD

[R. VARADHARAJAN]
Member (Judicial)